

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 37/2026 in C.A. No. 13106/2024

MAHENDRA SINGH DEO & ORS.

Petitioner(s)

VERSUS

GOVIND MOHAN & ORS.

Respondent(s)

[TO BE TAKEN UP AT 2.00 P.M.]

IA No. 46649/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 39491/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

CONMT.PET.(C) No. 75/2026 in C.A. No. 13108/2024 (XIV-A)

CONMT.PET.(C) No. 39/2026 in C.A. No. 13108/2024 (XIV-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
39488/2026FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
45812/2026IA No. 45812/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 39488/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

CONMT.PET.(C) No. 38/2026 in C.A. No. 13107/2024 (XIV-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
45808/2026FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
46532/2026IA No. 46532/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 45808/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

CONMT.PET.(C) No. 64/2026 in C.A. No. 13104/2024 (XIV-A)

CONMT.PET.(C) No. 40/2026 in C.A. No. 13105/2024 (XIV-A)

Diary No(s). 14121/2026 (XIV-A)

FOR

FOR MODIFICATION ON IA 73919/2026

FOR CONDONATION OF DELAY IN FILING ON IA 95777/2026

IA No. 95777/2026 - CONDONATION OF DELAY IN FILING

IA No. 73919/2026 - MODIFICATION

Date : 22-09-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Nishanth Patil, AOR

Mr. P. N. Puri, AOR
Mr. S Gurukrishna Kumar, Sr. Adv.
Mr. Arvind Datar, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. Ankur Chibber, Sr. Adv.
Mr. Abhishek Puri, Adv.
Mr. Sahil Grewal, Adv.
Mr. P. N. Puri, Adv.
Ms. Surbhi Gupta, Adv.

Mr. Vishal Arun Mishra, AOR
Mr. Arvind Kumar Sharma, AOR

Mr. Vishnu Shankar Jain, AOR
Mr. Ankur Chibber, Adv.
Mr. Nikunj Arora, Adv.
Mr. Saurabh Singh, Adv.

For Respondent(s) : Mr. Mamidipudi Venkatarama Mukunda, AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Navanjay Mahapatra, Adv.
Mr. Rajat Nair, Adv.
Mr. Raghavendra S Srivastva, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Rajesh Kumar Singh, Adv.
Mr. Amit Sharma-b, Adv.
Ms. Aakansha Singh, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR
Dr. Arun Kumar Yadav, Adv.

Dr. N. Visakamurthy, AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Navanjay Mahapatra, Adv.
Mr. Rajat Nair, Adv.
Mr. Raghavendra Shukla, Adv.
Mr./Ms Swati Ghildiyal, Adv.
Mr. Rajesh Kr. Singh, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Amit Sharma-b, Adv.
Mr. Aakanksha Singh, Adv.
Mr. Yogesh Vats, Adv.
Mr. Shreekant Neelappa Terdal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. For time constraints, we are unable to take up this matter today.
2. List again on 29.09.2026 at 02:00 PM.
3. In the meantime, respondents may file corrected affidavits.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)